

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CRIMINAL APPELLATE JURISDICTION**

CRIMINAL WRIT PETITION NO. 1543 OF 2020

Adnya Anvay Naik

...Petitioner

Versus

The State of Maharashtra

...Respondent

...

Mr. Subodh Desai a/w. Mr. Vaibhav Karnik, Advocate for Petitioner.
Mr. Deepak Takare, PP a/w. Smt. A.S. Pai, APP for Respondent-State.

...

**CORAM : S. S. SHINDE &
M.S. KARNIK, JJ.**

DATE : NOVEMBER 07, 2020.

P C:

1. Heard Mr. Subodh Desai, the learned counsel appearing for the Petitioner.
2. Issue notice to the Respondent, returnable on 10.12.2020.
3. The learned PP Mr. Deepak Thakare waives service of notice on behalf of Respondent- State.
4. This order will be digitally signed by the Private Secretary of this Court. All concerned will act on production by fax or e-mail of a digitally signed copy of this order.

(M. S. KARNIK, J.)

(S. S. SHINDE, J.)